## HIGH COURT OF MADHYA PRADESH

## MCRC No.42512/2018

Indore, Dated : <u>12.11.2018</u>

Shri Manish Yadav, learned counsel for the applicant.

Shri Abhinav Malhotra, learned counsel for the respondent/State.

Learned counsel for the applicant seeks permission to withdraw the application with liberty to apply for the regular bail. He has prayed for a direction to the trial Court to take up the regular bail application expeditiously.

Prayer is allowed.

The M.Cr.C. is dismissed as withdrawn with the liberty, as prayed.

(Prakash Shrivastava)
Judge